

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.02- IA(Co.Act)/44(AHM)2024
in

C.P.(CAA)/37(AHM)2023 in C.A.(CAA)/11(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Yagnesh Printing Company Pvt Ltd
Gyanganga Printing Industries Pvt Ltd
Yamir Packaging Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhinal Shah, Adv.
For the Respondent :

ORDER

This Company Application has been filed for seeking certain correction/modification in the order.

Re-list this matter for further hearing on 06.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)